

C. A. T. Bench, JAIPUR

Date of Order

Orders

10.11.93

Regd. A.D. notices
issue to the Res.

12/11

Vide no. 3236/93

Dt. 16.11.93

R-2 and R-3
Served, R-1
A.D. awaited.

80/12

Mr. D.K. Swami brief holder of
Mr. Bhanwar Bagni - counsel for applicant.

Issue notices to the
respondents, returnable on 23/12/93.

(O. P. Sharma)
Administrative Member

(D. T. Mehta)
Vice-Chairman

23.12.93

Sh. R.C. Sharma, counsel for the petitioner.
Sh. M.R. Sharma, Asstt. Supervisor,
departmental representative, on behalf
of the respondents.

Heard. This is an MP for
restoration of OA 450/83, which was
dismissed in default on 27.8.92.
We have perused the grounds for
restoration and we are satisfied
with the same.

OA 450/83 is restored to its
original position and the same
be listed for direction on 7.3.94.

The MP stands disposed of
accordingly.

(O. P. Sharma)
M(A)

(Gopal Krishna)
M(J)

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